

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 306/2016

IN THE MATTER OF:

M/s. Halcyon Asia Business
Vs.
M/s Development Pvt. Ltd. &ors.

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 391-394

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

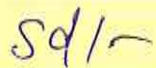
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the RD (NR) :- Mr. Manish Raj

For the OL, Delhi :- Mr. ChetanaKandpal

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 1st August 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)